

THE HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 10th February, 2015.

No. HCM/A-28/80-Estt/Vol-IV(Pt)/23973 In pursuance of this Registry's Advertisement No. HCM/A-28/80-Estt/Vol-IV(Pt)/18538-46 dated 20th November, 2014, the following person is selected for appointment to the post of Library Assistant in order of merit.

1. Shri Kshetrimayum Munan Singh - Roll No. -013

He is to collect the Offer Form from this Registry and submit the same within five days.

Further, the following candidates have been kept in the waiting list categorywise in order of merit:

General/UR

| Sl. No. | Name | Roll No. |
|---------|---------------------------|----------|
| 1. | Shri Huidrom Bhakta Singh | 001 |
| 2. | Shri Sapam Suranjit Singh | 035 |

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| Sl. No. | Name | Roll No. |
|---------|---------------------------|----------|
| 1. | Shri Khangsinlung Daimeis | 029 |

By orders, etc.

(N. Rojit Singh)

Joint Registrar (Admn./PM & P)

Memo No. HCM/A-28/80-Estt/vol.IV(Pt)/23974-84 Imphal, the 10th February, 2015.

Copy to:

1. The Joint Registrar (Judl & Bench), High Court of Manipur.
2. The Director, Information & Public Relations, Govt. of Manipur for favour of wide publicity.
3. The Central Project Coordinator (CPC), High Court of Manipur.- He is requested to upload the same in the official website of this Registry.
4. The Director, Doordarshan Kendra Imphal for favour of wide announcement.
5. The Assistant News Editor, AIR, Imphal for favour of wide announcement.
6. The News Editor, ISTV, Imphal for favour of wide announcement.
7. The News Editor, Impact TV, Imphal for favour of wide announcement.
8. The P.S. to the Registrar General, High Court of Manipur.
9. The P.A. to Registrar, High Court of Manipur.
10. Persons concerned.
11. Notice Board/Guard File/Concerned file.

(N. Rojit Singh)

Joint Registrar (Admn./PM & P)